

HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

ABSTRACT

High Court for the State of Telangana – HOLIDAYS – Declaration of Public Holiday on **Friday the 09th September, 2022** on account of '**Ganesh Idols Immersion Procession**' to the High Court for the State of Telangana and Courts situated in twin cities of Hyderabad and Secunderabad, Medchal-Malkajgiri and Rangareddy Districts {situated in Cyberabad limits} and offices working under the administrative control of the High Court for the State of Telangana and **19.11.2022 is declared as Court Working Saturday** to the High Court for the State of Telangana – **Notified**.

ROC.NO.2579/SO/2021

DATED:07.09.2022

Notification No.15/SO/2022

Read: Notification No.22/SO/2021, dt.30.11.2021.

In partial modification of the High Court's Notification read above, the High Court for the State of Telangana hereby declares Public Holiday on **Friday the 9th September, 2022 on account of 'Ganesh Idols Immersion Procession'** to the High Court for the State of Telangana, and courts situated in twin cities of Hyderabad and Secunderabad, Medchal-Malkajgiri and Rangareddy Districts {situated in Cyberabad limits} and offices of the Telangana State Judicial Academy, Secunderabad, Telangana State Legal Services Authority, Hyderabad, High Court Legal Services Committee, Hyderabad and High Court Mediation and Arbitration Center, Hyderabad and **19.11.2022 is declared as Court Working Saturday to the High Court for the State of Telangana.**


REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the notification before the Hon'ble the Chief Justice, for kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court for the State of Telangana.
- 4) All the Unit Heads in the State of Telangana.

- 5) All the Officers, High Court for the State of Telangana.
 - 6) All the Section Heads, High Court for the State of Telangana.
 - 7) The Director, Telangana State Judicial Academy, Secunderabad.
 - 8) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 - 9) The Secretary, H.C. Legal Service Committee, Hyderabad.
 - 10) The Advocate General, State of Telangana, Hyderabad.
 - 11) The Secretary to Governor, for the State of Telangana, Hyderabad.
 - 12) The Chief Secretary to Government, Government of Telangana, Hyderabad.
 - 13) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
 - 14) The Director, High Court Arbitration & Mediation Centre, Hyderabad.
 - 15) The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
 - 16) The III Member, Tribunal for Disciplinary Proceedings, Hyderabad.
 - 17) The Chairman, Telangana State Value Added Appellate Tribunal, Hyderabad.
 - 18) The Presiding Officers, Labour Courts I, II & III, Hyderabad.
 - 19) The Secretary General, Supreme Court of India, New Delhi.
 - 20) The Registrar, All High Courts in India.
 - 21) The Registrar, Income Tax Appellate Tribunal, Hyderabad.
 - 22) The Registrar, Telangana Lokayukta, Hyderabad.
 - 23) The Registrar, State Consumers Redressal Forum, Hyderabad.
 - 24) The Secretary, Bar Council for State of Telangana, Hyderabad.
 - 25) The Accountant General, Telangana, Hyderabad.
 - 26) The Public Prosecutor for the State of Telangana, Hyderabad.
 - 27) The Administrator, Government Pleaders office, Hyderabad.
 - 28) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
 - 29) The Director of Prosecutions, Hyderabad.
 - 30) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette).
 - 31) The President, Telangana High Court Advocates' Association, Hyderabad.
 - 32) The Secretary, Advocates' Clerks' Association, High Court for the State of Telangana.
 - 33) The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
 - 34) The Director, All India Radio, Public Gardens, Hyderabad.
 - 35) The News Director, Doordarshan Kendra, Ramanthpur, Hyderabad.
 - 36) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
 - 37) The Deputy Director, Public Relations, Telangana Secretariat, Hyderabad.
 - 38) The Overseer, High Court for the State of Telangana.
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With a request for making
necessary announcement

For publication in the Newspaper